

(c) whether it is a fact that National Building Construction Corporation was not considered for the construction of New International Terminal Complex, New Delhi; if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) Yes, Sir.

(b) The construction of NITC (Phase I) at Delhi airport was approved by the Government in August, 1980 at an estimated cost of Rs. 63.95 crores. The total provision made in the budget of IAAI for this project during years 1980-81 to 1982-83 is Rs. 20 crores.

(c) About 30% of the work has been completed and the expenditure incurred upto December, 1982 is Rs. 17.98 crores.

(d) No, Sir.

(e) No., Sir. NBCC did not apply for the purchase of tenders for NITC, New Delhi.

### Smuggling in Kutch Area

2260. SHRI ATAL BIHARI  
VAJPAYEE :  
SHRI SURAJ BHAN :  
SHRI RAM PRASAD  
AHIRWAR :

Will the Minister of FINANCE be pleased to state:

(a) whether his attention has been drawn to press reports that contraband goods worth about Rs. 150 crores cross India's borders annually through seven big smuggling syndicates operating in Kutch area under the supervision of one Shri Kutchi Mastan; and

(b) facts in this regard and the action being taken ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): (a) The Government's attention has been drawn to an article on the smuggling activities in the Kutch area of Gujarat, appearing in the "Current" dated the 22nd January, 1983.

(b) According to reports received by Government, the coast of Gujarat continues to be vulnerable to smuggling. Government are fully alive to the activities of several smuggling syndicates operating in Gujarat, particularly in the Kutch area, and the field formations in the area remain vigilant. The preventive and intelligence machinery of the Customs Department in the region has been strengthened and appropriate anti-smuggling measures have been adopted in close co-ordination with the concerned Central and State Government authorities. The matter is also kept under constant review.

In connection with the seizure of silver valued at about Rs. 3.50 crores by the Gujarat Police near Naliya in the Coastal region of Kutch on 14th February, 1983, Juma Vali Mohamed *alias* Kutchi Mastan was arrested by the Customs authorities on 20th February, 1983. A detention order under the National Security Act was also served on Juma Vali Mohamed on 21st February, 1983 and he is presently lodged in jail.

### Loan assistance by commercial banks to low income group for building houses

2261. SHRI CHINTAMANI PANIGARAH: Will the Minister of FINANCE be pleased to state:

(a) whether Reserve Bank of India has sent some specific instructions to the commercial banks to provide loan assistance to the low income group to build houses;

(b) if so, the response of various commercial banks in this connection;

(c) the State-wise progress made in this regard; and

(d) the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (d) On the basis of the recommendations made by the Working Group appointed by the Reserve Bank of India to examine the role of banking system in providing finance for housing schemes, instructions were issued by the latter to all Scheduled commercial banks to provide per annum funds of the order of 0.5 per cent of its total advances as at the end of previous year under the category "housing finance". A major portion of this finance was to be in the form of subscription to the guaranteed bonds and debentures of HUDCO and State Housing Boards which cater mainly to the less well-to-do sections of the society and by way of direct finance to the housing projects for the benefit of Scheduled Castes and Scheduled Tribes, economically weaker sections, low income group and middle income group. The quantum of such finance was increased from Rs. 75 crores in 1979 to Rs. 100 crores during the year 1981 and to Rs. 150 crores for the year 1983. While apportioning the funds for the year 1983, the Reserve Bank of India has also indicated to the banks the amount of direct finance earmarked for individuals/groups of borrowers belonging to Scheduled Castes/Scheduled Tribes and economically weaker sections (Rs. 30 crores) low income group (Rs. 20 crores) and others (Rs. 15 crores). The banks have also been advised to invest a sum of Rs. 75 crores in the guaranteed debentures/bonds of HUDCO and Housing Boards etc. and a sum of Rs. 10 crores for Housing Development Corporation Limited.

As at the end of December, 1981 the total outstanding advances of all scheduled commercial banks for housing schemes were Rs. 194.43 crores.

### Export of Indian Garments

2262. SHRI CHINTAMANI PANIGRAHI: Will the Minister of COMMERCE be pleased to state:

(a) the names of the countries to which India exports garments;

(b) whether the export of garments to some countries is expected to go up in 1983-84; and

(c) if so, the details of the export performance expected in the financial year 1983-84 ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA): (a) The major countries to which India exports ready-made garments are the USA, EEC Member-States, Sweden, Finland, Austria, Canada, the USSR, Japan, Switzerland and Australia etc. In addition, garments are also exported to many countries in other regions like the Middle-East and Africa.

(b) and (c) Target for the export of ready-made garments during 1983-84 has not yet been finalised. Export of garments is dependent upon a variety of factors like the demand pattern fashion trends, consumer preferences and economic conditions in the importing countries as also price competitiveness of Indian exports.